

U.S.-176
18/12/2023.

**MOST IMMEDIATE
ASSEMBLY QUESTION**

**GOVERNMENT OF N.C.T. OF DELHI
REVENUE DEPARTMENT: PARLIAMENT CELL
5, SHAM NATH MARG, DELHI-110054**

No. F.11/2063/DC/PC/VS/2023 /2922

Dated: 16/12/2023

To

The Dy. Secretary (Question Cell)
Delhi Legislative Secretariat,
Old Secretariat Delhi-110054

Sub: Reply to Vidhan Sabha Unstarred Question No. 176 fixed for 18.12.2023 raised by
Hon'ble MLA Sh. Surendra Kumar Ji.

Sir,

Please find enclosed herewith the 100 copies of the reply in respect of above said
question for further necessary action at you end.

This issues with the prior approval of Competent Authority.

Yours faithfully

Encl.: As above.

(MANVINDER SINGH)
SUB DIVISIONAL MAGISTRATE-IV (HQ)
Sub Divisional Magistrate (HQ)
Govt. of NCT of Delhi
5, Sham Nath Marg, Delhi-54

राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
कार्यालय-मण्डलायुक्त
राजस्व विभाग : संसदीय शाखा,
5, शाम नाथ मार्ग, दिल्ली।

अतारांकित प्रश्न संख्या : 176

दिनांक 18.12.2023

राजस्व विभाग

प्रश्नकर्ता का नाम : माननीय विधायक श्री सुरेन्द्र कुमार जी

क्या माननीय राजस्व मंत्री यह बताने की कृपा करेंगे कि :

क्र. सं.	प्रश्न	उत्तर
क)	गोकलपुर विधान सभा क्षेत्र में कहां-कहां पर डीडीए लैंड है, उसकी सूची खसरा नंबर व लोकेशन सहित पूर्ण विवरण उपलब्ध करायें;	खण्ड विकास अधिकारी, जिला-(उत्तर-पूर्व) के द्वारा शहरीकृत अधिसूचना वर्ष 2017 एवं 2019 के तहत शहरीकृत होकर ग्रामसभा भूमि डीडीए को सौंप दी गई है, जिसकी विस्तृत सूची अनुलग्नक-‘अ’ संलग्न है। अतः डीडीए लैंड की जानकारी डीडीए विभाग से सम्बन्धित है।
ख)	गोकलपुर विधान सभा में दिल्ली सरकार के विभागों को कहां-कहां पर जमीन अलॉट की गयी है और उसकी स्थिति क्या है, खसरा नंबर व लोकेशन सहित पूर्ण विवरण उपलब्ध करायें; और	
ग)	इस विधान सभा क्षेत्र में सीलिंग भूमि का पूर्ण विवरण लोकेशन सहित दिया जाए?	उपमण्डल-यमुना विहार, जिला-(उत्तर-पूर्व) में ऐसी कोई जमीन नहीं है।

इसकी स्वीकृति माननीय मंत्री (राजस्व) से प्राप्त की गई है।

(मनविंदर सिंह)
उप मण्डलीय दफ्तर (मुख्यालय)
Sub Divisional Magistrate (HQ)
Govt. of NCT of Delhi
5, Sham Nath Marg, Delhi-54

अनुलग्नक- 'अ'

290/C

29/C

No. 79/BDO/NE/Handingover/G.S. Land/79 urbanized village/2021 Dated: 18/02/21

HANDING OVER TAKEN OVER GRAM SABHA LAND (ORIGINAL) OF VILLAGE GOKALPUR ON URBANISATION VIDE GAZETTE NOTIFICATION NO. F7(128)/DLB/2019/000580158/14800-16 DATED 20-11-2019 U/S 507 OF DMC ACT AND NOTIFICATION DATED 25-09-2020 U/S 22(1) OF DD ACT

Ref.No.F1(01)2021/LM/NEZ/DDA/02 dated 05-01-2021 Issued by Dy. Director, LM/NEZ/DDA

As per scheduled program, the officials from DDA reached the BDO office, Joint Inspection has been carried out of Village Gokalpur on 15.02.2021, In the presence of Sh. Shamsuddin Khan EA(Agrl), Sh. Pappu Meena, Pat. Halka (Tehsil Yamuna Vihar), Sh. Nanl Gopal (NT/LM/NEZ/DDA), Sh. Sudhir Patwari (LM/NEZ/DDA), Sh. R.K. Choudhary (AE/QRT/DDA).

The land as mentioned below (As shown by the Patwari Halka) handed over to Sh. Nanl Gopal (NT/NEZ/DDA) by Sh. Shamsuddin Khan, EA (Agrl) In compliance of the Gazette notification referred to above.

Sudhir Patwari

VILLAGE WISE INVENTORY/LIST OF GAON SABHA LAND OF DISTRICT NORTH-EAST

VILLAGE WISE INVENTORY/LIST OF GAON SABHA LAND OF DISTRICT NORTH-EAST						
S.NO.	NAME OF VILLAGE	KH.NO.	QUANTUM OF LAND		STATUS OF LAND AS ON DATE	REMARKS
			BIGHA	BISWA		
7.	GOKALPUR	1	1	19	Parti Kadim	MCD SCHOOL
		5 min	3	18	Parti Kadim	MCD SCHOOL (Approx. 02-01) and remaining area encroached heavy built up
		5 min	1	0	Shamshan Ghat	Encroached & Heavy Built Up
		8/1	0	8	Parti Kadim	ROAD
		242	0	9	Parti Kadim	DRAIN
		300/1	2	0	Johar/Water Body	Developed water body
		656	0	18	Johar/Water body	Encroached & heavy built up
		857	0	12	Johar/Water body	Encroached & heavy built up
		331	0	3	Chahpukta	Rasta & MCD School
		299	34	16	Abadi deh (Lal Dera)	Village Gokalpur
		1007/963/302	0	3	Rasta	Rasta
		403 min	1	12	Rasta	Rasta
		591	0	3	Rasta	Rasta
		241 min	0	7	Gadhdhe	Encroached & Heavy Built up (Abadi)
Total Gram Sabha Land			48	04		

Note:-

1. Chaupal General (Village Gokalpur) is existing on land of Abadi Deh Kh. No. 299 ad-measuring Approx 36×54 SQ. Feet. (Used by Local Villagers)
2. This handing over/taking over is tentative, based on rough sketch site plan. Dimensions will be as per TSS Plan which will be carried out within a short time. The exact dimensions based on T.S.S survey will prevail and acceptable to all the signing authorities.

18/2/21

18/2/21
AEO-2 BDO

18/2/21

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18/2/21

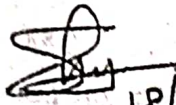
18/2/21

28/2-289/6

Handed over

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Taken Over


18/2/2021

(Shamsuddin Khan)
E.A(A)/o/o BDO North East


18/2/21

(Nani Gopal)
NT/LM/NEZ/DDA


18/2/21

Pappu Meena, Pat. Halka
(Tehsil Yamuna Vihar)


18/2/21

Sudhir (Patwari)
LM/NEZ/DDA

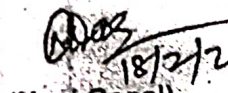

18/2/2021

R.K. Choudhary
AE/QRT/DDA

The land area measuring 48 Bigha 04 Biswa of Gram Sabha Land of Village Gokulpur has been taken over from Sh. Shamsuddin Khan, EA (Agri.) and same further transferred to Sh. R.K. Choudhary, AE/QRT/DDA as it is where as basis.

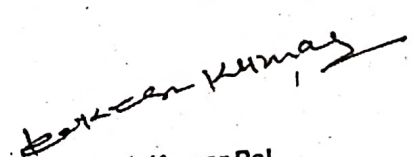
Handed over

Taken Over


18/2/21
(Nani Gopal)
NT/LM/NEZ/DDA


18/2/2021

R.K. Choudhary
AE/QRT/DDA


Rakesh Kumar Pal
(Head Security Guard/DDA)

298/C 50/L Date: 1-04/2022
 NO 79/BDO/NE/Handing over/G.S. Land/79 villages/2021
 HANDING OVER TAKEN OVER GRAM SABHA LAND (ORIGINAL) OF VILLAGE JIWANPUR @ JOHARIPUR ON
 URBANISATION VIDE GAZETTE NOTIFICATION NO. F7(128)/DLB/2019/000580158/14600-16 DATED 20-11-
 2019 U/S 507 OF DMC ACT AND NOTIFICATION DATED 25-09-2020 U/S 23(1) OF DD ACT

Ref.No.F1(01)2021/LM/NEZ/DDA/02 dated 05-01-2021 Issued by Dy. Director, LM/NEZ/DDA

As per scheduled program, the officials from DDA reached the BDO office. Joint inspection has been carried out of Village JIWANPUR @ JOHARIPUR on 04.03.2021. In the presence of Sh. Shamsuddin Khan EA(Agrl), Sh. Sanjay Kumar Verma, Pat. Halka (Tehsil Karawal Nagar), Sh. Nani Gopal (NT/LM/NEZ/DDA), Sh. Sudhir Patwari (LM/NEZ/DDA), Sh. R.K. Choudhary (AE/QRT/DDA).

The land as mentioned below (As shown by the Patwari Halka) handed over to Sh. Nani Gopal (NT/NEZ/DDA) by Sh. Shamsuddin Khan, EA (Agrl.) in compliance of the Gazette notification referred to above.

VILLAGE WISE INVENTORY/LIST OF GAON SABHA LAND OF DISTRICT NORTH-EAST

S.NO	NAME OF VILLAGE	KH.NO.	QUANTUM OF LAND		STATUS OF LAND AS ON DATE	REMARKS
			BIGHA	BISWA		
3.	JIWANPUR @ JOHARIPUR	14/26	0	4	CHAHPUKHTA	FULLY ENCROACHED
		40/2 MIN	0	1	CHAHPUKHTA	FULLY ENCROACHED
		6/16/2/2	1	5	WATER BODY	SHAMSHAN GHAT
		6/17/1	2	16	WATER BODY	SHAMSHAN GHAT
		21	2	14	DAHNA	Partly Built Up and Rasta
		24 Min	4	9	ROAD	ROAD
		27 Min	4	8	ROAD	ROAD
		28	2	16	ROAD	ROAD
		25	5	16	RASTA	RASTA
		26	2	01	RASTA	RASTA
		33	0	19	RASTA	RASTA
		72	0	2	RASTA	RASTA
		73	0	1	RASTA	RASTA
		90	0	2	RASTA	RASTA
		94	0	2	RASTA	RASTA
		109	4	2	RASTA	RASTA
		110	0	12	RASTA	RASTA
		111	1	5	RASTA	RASTA
		112	1	0	RASTA	RASTA
		113	0	7	RASTA	RASTA
		114	0	6	RASTA	RASTA
		115	0	6	RASTA	RASTA
		116	1	8	RASTA	RASTA
		117	0	4	RASTA	RASTA

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4-3-2021

4/3/21

4/3/21

4/3/21

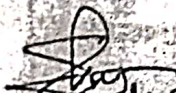
SK Verma 04/03/21

	118	0	5	RASTA	RASTA
	119	0	8	RASTA	RASTA
	6/24/2 MIN	1	3	NALA	NALA
	22	11	8	NALA	NALA
	38	4	19	SCHOOL	MGD SCHOOL
	20	19	16	ABADI DEH	VILLAGE JOHARIPUR
Total Gram Sabha Land		75	05		

Note:-

1. Panchayat Ghar/Chaupal SC (Village Joharipur) is existing on land of Abadi Deh Kh. No. 20 ad-measuring Approx 30x60 Sq. Feet. (NOC has already been issued for Mohalla Clinic).
2. This handing over/taking over is tentative, based on rough sketch site plan. Dimensions will be as per TSS Plan which will be carried out within a short time. The exact dimensions based on T.S.S survey will prevail and acceptable to all the signing authorities.

Handed over



4/3/21

(Shamsuddin Khan)
E.A(A)/ o/o BDO North East

Taken Over



4/3/21

(Nani Gopal)
NT/LM/NEZ/DDA



24/3/21

Sanjay Kumar Verma
Pat. Halka
(Tehsil Karawal Nagar)

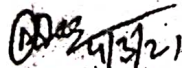


4/3/21

Sudhir (Patwari)
LM/NEZ/DDA

This land measuring 75 Bigha-05 Biswa of Gram Sabha Land of Village Jiwanpur @ Joharipur has been taken over from Sh. Shamsuddin Khan, EA (Agri.) (BDO Office) by Sh. Nani Gopal (NT/DDA) and further handed over to Sh. R.K. Choudhary (AE/QRT/DDA) as it is where as basis.

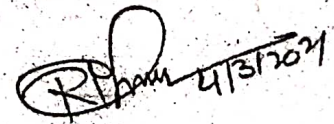
Handed over



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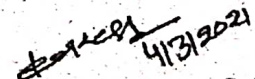
(Nani Gopal)
NT/LM/NEZ/DDA

Taken Over



4/3/21

R.K. Choudhary
AE/QRT/DDA



4/3/21

Rakesh Kumar Pal
(Head Security Guard/DDA)

150/NE/Handing over/G.S land/79 urbanized village/2021

306/C 58/e
Dated: 02/04/2021

HANDING OVER TAKEN OVER GRAM SABHA LAND (ORIGINAL) OF VILLAGE KARAWAL NAGAR ON URBANISATION VIDE GAZETTE NOTIFICATION NO. F7(128)/DLB/2019/000580156/14600-15 DATED 20-11-2019 U/S 507 OF DMC ACT AND NOTIFICATION DATED 25-09-2020 U/S 22(1) OF DD ACT

Ref.No.F1(01)2021/LM/NEZ/DDA/02 dated 05-01-2021 Issued by Dy. Director, LM'NEZ/DDA

As per scheduled program, the officials from DDA reached the office. Joint inspection has been carried out various dates of February, March and finally on 22.03.2021 of Village Karawal Nagar, in the presence of Sh. Shamsuddin Khan EA(Agri), Sh. Nani Gopal (NT/LM/NEZ/DDA), Sh. Sudhir Patwari (LM/NEZ/DDA) Sh. S.K. Vermaa, Pat Halka (Tehsil Karawal Nagar).

The land as mentioned below handed over to Sh. Nani Gopal (NT/NEZ/DDA) by Sh. Shamsuddin Khan, EA (Agri.) in compliance of the Gazette notification referred to above.

VILLAGE WISE INVENTORY/LIST OF GAON SABHA LAND OF DISTRICT NORTH-EAST

S.NO.	Name Of Village	Kh.no.	Quantum of Land		Status Of Land As On Date	Remarks
			Bigha	Biswa		
2.	Karawal Nagar	4/24	1	14	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
		5/2	4	16	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
		5/10/2	4	8	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
		6/1/1	3	1	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
		6/15/1 MIN	1	6	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
		10/9/1	1	12	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
		11/21/1	1	18	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
		11/25/1	3	6	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
		11/12/2	3	5	Jadid Gram Sabha	Approx. 220 Sq. Yrds vacant and foundation approx. 3 Ft. height and remaining are is Encroached Heavy Built Up (ABADI)
		11/13/2	1	6	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
		12/1/2	0	13	PARK	PARK

8-4-21

S.K. Vermaa (Sd/-)

Sudhir (Sd/-) 8/4/21

NT 8/4/21

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8/4/21

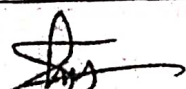
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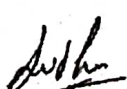
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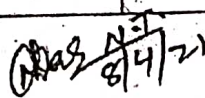
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12/19	4	18	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
12/21/1	0	4	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
13/8/2/2	0	15	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
13/9/2/2	0	14	Jadid Gram Sabha	Chaupal/Panchayat Ghar (General) Area Approx. 700 Sq. Yrds, and a Delhi Jal Board Pump House, remaining area
13/12/1	2	18	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
13/18/2/2	0	1	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
13/19/1/2	0	10	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
13/20/1/1	2	13	Jadid Gram Sabha	Approx. (02-10) encroached and heavy built up and 3 Biswa in Bhumla
13/19/2/2	1	16	Jadid Gram Sabha	Vacant and Partly Encroached (Ankur Enclave) and 1314 area is vacant
13/22/1/2	0	2	Jadid Gram Sabha	remaining area is encroached
14/21/2	2	3	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
14/23/3	0	12	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
15/13/2	2	8	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
15/15	4	15	Jadid Gram Sabha	RESIDENTIAL PLOTS UNDER 20 POINT PROGRAMME
15/16	4	16	Jadid Gram Sabha	RESIDENTIAL PLOTS UNDER 20 POINT PROGRAMME
16/10	0	15	Jadid Gram Sabha	MCD SCHOOL and Partly Built Up Approx. 100 Sq. Yrds, vacant plot in private boundary wall
16/11/1	3	8	Jadid Gram Sabha	MCD SCHOOL
16/20/2	2	15	Jadid Gram Sabha	MCD SCHOOL and partly built up
16/21/1	1	4	Jadid Gram Sabha	Encroached and heavy built up
18/1/1	0	2	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
19/3/1	3	14	Jadid Gram Sabha	RESIDENTIAL PLOTS UNDER 20 POINT PROGRAMME
19/3/2	1	2	Jadid Gram Sabha	RESIDENTIAL PLOTS UNDER 20 POINT PROGRAMME
19/14 MIN	3	1	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)

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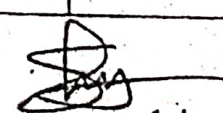
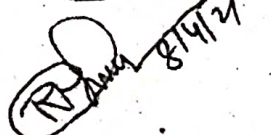
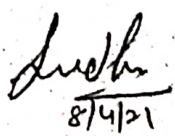
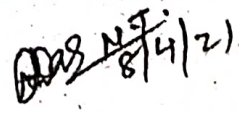

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56/c 304/c

19/15/1	1	15	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
19/18/1	3	0	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
19/22/1	0	16	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
20/1/2	0	7	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
20/2	4	16	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
20/12/2	1	4	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
20/21/2/1	1	17	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
20/22/1	1	4	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
20/23/3	2	0	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
21/5/1	0	11	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
21/6/1/1	2	8	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
21/25/2	1	8	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
22/10	0	13	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
23/2/2	1	13	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
23/2/3	0	16	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
23/4/2	1	10	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
23/7/1	0	14	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
31/1/2	2	9	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
33/22	4	16	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
33/24/1	3	0	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
34/21/1	0	6	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
36/3/2	2	2	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
36/6/1	0	9	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
36/8/1	1	5	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
36/8/2	3	11	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
36/11/1	1	4	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
36/9/2	2	12	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
36/12	4	16	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)

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 8/4/21
 S/Vexwaa (Sd/-)
 8/4/21
 8/4/21

35/C
303/C

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36/16/2	1	4	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
36/19/1	1	1	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
36/19/2	2	4	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
36/25	3	11	Jadid Gram Sabha Majkoor	1 BIGHA LAND ALLOTTED TO DTE OF EDUCATION FOR GOVT. SCHOOL (BOUNDARY WALL) & REMAINING AREA UNDER ENCROACHMENT AND HEAVY BUILT UP
37/3	4	16	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
37/4/1	2	15	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
37/4/2	1	8	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
37/7/1	2	1	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
37/7/2	2	11	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
37/8	4	16	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
37/17	4	2	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
37/18/1 MIN	1	12	Jadid Gram Sabha	New construction made in Approx. 80 Sq. Yrds. after survey and remaining area is Encroached and Heavy Built Up
37/22/2	3	12	Jadid Gram Sabha	Covered with Boundary wall and under the Possession of Gram Sabha. A litigation is pending in Karkardooma District Court Delhi Encroached and Party Built up
49/2/2/2	0	18	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
49/9/1/2	1	11	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
49/9/2/1	0	8	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
49/25/1	2	0	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
49/25/3	0	15	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
50/11/2	2	9	Jadid Gram Sabha	235 sq. yards area is under construction for Barat Ghar (Shiv Vihar) and remaining area is Encroached & Heavy built Up
50/12	4	16	Jadid Gram Sabha	140 sq. yards area is under construction for Barat Ghar (Shiv Vihar) and remaining area is Encroached & Heavy Built Up
50/19	4	16	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
50/20	4	16	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
50/21/1	0	18	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)

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302/c 54/e

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388/3	1	15	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
96	2	10	Johad/water body	Encroached and heavy built up & under litigation w/s 88A in RA court. Court case is pending in FC Court named Dharam Singh & Ors V/s Gaon Sabha Karawal Nagar & Anr
173	4	16	Johad/water body	DTC Terminal area (4-0) Bigha and (0-16) Bigha is heavy built up and under litigation w/s 88A in RA court.
65/2	9	11	Badroh (nahar)	Badroh (Nahar)
116	0	7	Chah Abunosi/well	Encroached
132	0	1	Chah Abunosi/well	Encroached
253	0	6	Chah Abunosi/well	DJB Office & Tank
28/26	0	2	Chah Abunosi/well	Encroached
12/26	0	2	Chah Abunosi/well	Encroached
94	38	13	Abadi Deh/Extended Lal Dora	Village Karawal Nagar
108	1	1	Abadi Deh Plot	Abadi Deh Plot
109	0	18	Abadi Deh Plot	Abadi Deh Plot
123	0	4	Abadi Deh Plot	Abadi Deh Plot
129	0	4	Abadi Deh Plot	Abadi Deh Plot
144/1	0	2	Abadi Deh Plot	Abadi Deh Plot
144/2	0	11	Abadi Deh Plot	Abadi Deh Plot
147/1	0	4	Abadi Deh Plot	Abadi Deh Plot
147/2	0	6	Abadi Deh Plot	Abadi Deh Plot
148	0	12	Abadi Deh Plot	Abadi Deh Plot
151	0	14	Abadi Deh Plot	Abadi Deh Plot
152	0	10	Abadi Deh Plot	Abadi Deh Plot
153	0	7	Abadi Deh Plot	Abadi Deh Plot
156	0	4	Abadi Deh Plot	Abadi Deh Plot
157	0	3	Abadi Deh Plot	Abadi Deh Plot
166	0	11	Abadi Deh Plot	Abadi Deh Plot
172	0	3	Abadi Deh Plot	Abadi Deh Plot
172/1	0	11	Abadi Deh Plot	Abadi Deh Plot
283	0	3	Abadi Deh Plot	Abadi Deh Plot
330	1	9	Abadi Deh Plot	Abadi Deh Plot
62	8	13	Rasta Jath	Rasta Jath
63/2	20	12	Rasta Jath	Rasta Jath
64/2	14	17	Rasta Jath	Rasta Jath
67	0	2	Rasta Jath	Rasta Jath
102	1	3	Rasta Jath	Rasta Jath
103	0	13	Rasta Jath	Rasta Jath
103/1	0	2	Rasta Jath	Rasta Jath
112/1	0	2	Rasta Jath	Rasta Jath
118	0	17	Rasta Jath	Rasta Jath
121	0	6	Rasta Jath	Rasta Jath
121/1	0	18	Rasta Jath	Rasta Jath
127	0	15	Rasta Jath	Rasta Jath
158	0	5	Rasta Jath	Rasta Jath
167	0	8	Rasta Jath	Rasta Jath
168	1	4	Rasta Jath	Rasta Jath
180	0	3	Rasta Jath	Rasta Jath
187	0	5	Rasta Jath	Rasta Jath
189	9	14	Rasta Jath	Rasta Jath

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8-4-21

SK Verma (Cont)

8/4/21

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301/1
53/c

196	0	4	Rasta Jath	
197	7	8	Rasta Jath	Rasta Jath
198	2	3	Rasta Jath	Rasta Jath
199	5	1	Rasta Jath	Rasta Jath
200/2	14	11	Rasta Jath	Rasta Jath
201	0	4	Rasta Jath	Rasta Jath
206	0	4	Rasta Jath	Rasta Jath
211	0	3	Rasta Jath	Rasta Jath
215	0	3	Rasta Jath	Rasta Jath
217	0	8	Rasta Jath	Rasta Jath
221	0	5	Rasta Jath	Rasta Jath
235	0	4	Rasta Jath	Rasta Jath
238	0	14	Rasta Jath	Rasta Jath
240	0	2	Rasta Jath	Rasta Jath
243	1	10	Rasta Jath	Rasta Jath
246	0	3	Rasta Jath	Rasta Jath
256	0	8	Rasta Jath	Rasta Jath
257	0	5	Rasta Jath	Rasta Jath
280	0	3	Rasta Jath	Rasta Jath
301	0	7	Rasta Jath	Rasta Jath
310	0	5	Rasta Jath	Rasta Jath
321	0	4	Rasta Jath	Rasta Jath
325	0	8	Rasta Jath	Rasta Jath
335	0	5	Rasta Jath	Rasta Jath
341	0	6	Rasta Jath	Rasta Jath
342/1	1	12	Rasta Jath	Rasta Jath
344	0	10	Rasta Jath	Rasta Jath
345/1	0	9	Rasta Jath	Rasta Jath
346	1	6	Rasta Jath	Rasta Jath
347	0	15	Rasta Jath	Rasta Jath
348	0	16	Rasta Jath	Rasta Jath
349	0	16	Rasta Jath	Rasta Jath
350	0	8	Rasta Jath	Rasta Jath
351	0	7	Rasta Jath	Rasta Jath
352	1	16	Rasta Jath	Rasta Jath
353	0	8	Rasta Jath	Rasta Jath
354	2	2	Rasta Jath	Rasta Jath
355	0	15	Rasta Jath	Rasta Jath
356	0	10	Rasta Jath	Rasta Jath
357	0	12	Rasta Jath	Rasta Jath
358	0	3	Rasta Jath	Rasta Jath
359/2	0	10	Rasta Jath	Rasta Jath
360	0	15	Rasta Jath	Rasta Jath
361	0	4	Rasta Jath	Rasta Jath
362	0	15	Rasta Jath	Rasta Jath
363	0	6	Rasta Jath	Rasta Jath
364	2	13	Rasta Jath	Rasta Jath
365	0	5	Rasta Jath	Rasta Jath
366	0	4	Rasta Jath	Rasta Jath
367	0	19	Rasta Jath	Rasta Jath

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300/c 52/c

368	0	12	Rasta Jath	Rasta Jath
369	0	19	Rasta Jath	Rasta Jath
370	1	8	Rasta Jath	Rasta Jath
371	2	10	Rasta Jath	Rasta Jath
372	3	16	Rasta Jath	Rasta Jath
373	0	4	Rasta Jath	Rasta Jath
374	0	11	Rasta Jath	Rasta Jath
375	0	16	Rasta Jath	Rasta Jath
376	1	5	Rasta Jath	Rasta Jath
377	0	8	Rasta Jath	Rasta Jath
378	0	9	Rasta Jath	Rasta Jath
379	0	3	Rasta Jath	Rasta Jath
66	1	13	Sadak Pukhta	Sadak Pukhta
89	1	5	Sadak Pukhta	Sadak Pukhta
90	5	14	Sadak Pukhta	Sadak Pukhta
92	20	4	Sadak Pukhta	Sadak Pukhta
93/1	2	3	Sadak Pukhta	Sadak Pukhta
184	3	12	School	MCD School
185/1	4	7	Khel ka maidan, school	Khel ka maidan, school and partly built up
186/1	1	1	Khel ka maidan, school	Khel ka maidan, school
188	1	3	Mandir	Mandir
267	0	5	Bhumia	Bhumia Mandir
38/5/2	1	17	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
36/6/2	3	7	Jadid Gram Sabha	Encroached Heavy Built Up (ABADI)
53/9	4	16	Gaddhe	Encroached Heavy Built Up (ABADI)
53/10/1	4	8	Gaddhe	Encroached Heavy Built Up (ABADI)
53/10/2	0	8	Gaddhe	Encroached Heavy Built Up (ABADI)
53/11	4	16	Gaddhe	Encroached Heavy Built Up (ABADI)
53/12	4	12	Gaddhe	Encroached Heavy Built Up (ABADI)
53/20	4	12	Gaddhe	Encroached Heavy Built Up (ABADI)
54/15	4	12	Gaddhe	Encroached Heavy Built Up (ABADI)
54/16/1	3	14	Gaddhe	Encroached Heavy Built Up (ABADI)
54/25	2	12	Gaddhe	Encroached Heavy Built Up (ABADI)
12/22	4	16	Bila Declaration	Approx. a vacant plot of 650 Sq. Yrds. and approx. a plot of 60 Sq. Yrds are vacant and remaining area is encroached and heavy built up
12/23	4	12	Bila Declaration	Approx. a vacant plot of 100 Sq. Yrds and 2 plots (350*2) of 700 Sq. Yrds. are within private boundary wall
22/3	0	13	Bila Declaration	Encroached Heavy Built Up (ABADI)
31/12/22	1	13	Bila Declaration	Encroached Heavy Built Up (ABADI)
31/13/2	4	4	Bila Declaration	362 Sq. Yards area allotted to Dte. Of Education of Govt. School (Boundary Wall) and remaining area is Encroached & Heavy Built Up. (ABADI)

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	31/17/1	2	12	Bila Declaration	Encroached Heavy Built Up (ABADI)
	31/18/1/1	1	8	Bila Declaration	Encroached Heavy Built Up (ABADI)
	31/19/1/2	1	2	Bila Declaration	Encroached Heavy Built Up (ABADI)
	31/14	5	12	Bila Declaration	Encroached Heavy Built Up (ABADI)
Total Gram Sabha Land		488	17		

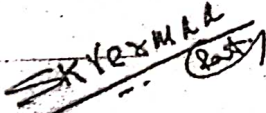
Note:-

1. This handing over/taking over is tentative, based on rough sketch site plan. Dimensions will be as per TSS Plan which will be carried out within a short time. The exact dimensions based on T.S.S survey will prevail and acceptable to all the signing authorities.

Handed over

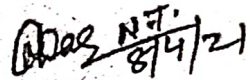


(Shamsuddin Khan)
E.A(A)/ o/o BDO North East

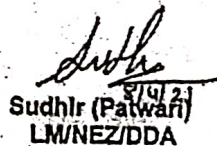


S.K Vermaa, Pat. Halka
(Tehsil Karawal Nagar)

Taken Over



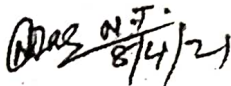
(Nani Gopal)
NT/LM/NEZ/DDA



Sudhir (Patwari)
LM/NEZ/DDA

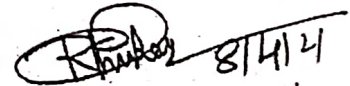
This land measuring 488 Bigha-17 Biswa of Gram Sabha Land of Village Karawal Nagar has been taken over from Sh. Shamsuddin Khan, EA (Agri.) (BDO Office) by Sh. Nani Gopal (NT/DDA) and further handed over to Sh. R.K. Choudhary (AE/QRT/DDA) as it is where as basis.

Handed over



(Nani Gopal)
NT/LM/NEZ/DDA

Taken Over



R.K. Choudhary
AE/QRT/DDA

Rakesh Kumar Pal
(Head Security Guard/DDA)

**HANDING/TAKING OVER OF GRAM SABHA LAND (ORIGINAL) OF VILLAGE MANDOLI AS PER
GAZETTE NOTIFICATION NO. F7(128)/DLB/2019/000580156/14600-15 DATED 20-11-2019 U/S
507 OF DMC ACT AND NOTIFICATION DATED 25.09.2020 U/S 22(I) OF DD ACT 1957
(AS-IS-WHERE-IS BASIS)**

F.No. 47/BDO/Shah./Handing Over/G.S. Land/79 Urbanized Villages/2021

Dated:-

S.NO.	NAME OF VILLAGE	KHASRA NO.	QUANTUM OF LAND		STATUS OF LAND AS ON DATE	REMARKS
			Bigha	Biswa		
2.	Mandoli	25/23	1	8	Gram Sabha Kabilu Kast Machkoor	Plots Under 20 Point Programme and Community Centre (Approx. 500 Sq. feet used by local residents)
		28/18	3	0	Gram Sabha Kabilu Kast Machkoor	Govt. School
		29/19/2	2	14	Gram Sabha Kabilu Kast Machkoor	Govt. School
		29/20	3	14	Gram Sabha Kabilu Kast Machkoor	Govt. School
		31/3	0	18	Gram Sabha Kabilu Kast Machkoor	Kabristan and Namaz hall is constructed in approx. 600 sq. yards inside Kabristan Boundary Wall
		31/04	3	4	Gram Sabha Kabilu Kast Machkoor	Kabristan and Zanaza-e-Namaz hall is being constructed in approx. 300 Sq. Yards inside Kabristan Boundary Wall
		33/5/2	0	8	Gram Sabha Kabilu Kast Machkoor	Encroached
		34/10/1	2	10	Gram Sabha Kabilu Kast Machkoor	Boundary wall with gate on 1 Bigha 05 Biswa land allotted to Education Department and remaining area (1-05) is under Encroachment & Heavy built up within Harsh Vihar unauthorized colony
		25/22	4	16	Mavesian	Residential Plots as Budh Vihar Unauthorized colony under 20 Point Programme
		31/2	4	3	Mavesian	Residential Plots as Budh Vihar Unauthorized colony under 20 Point Programme

**HANDING/TAKING OVER OF GRAM SABHA LAND(ORIGINAL) OF VILLAGE MANDOLI AS PER
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(AS-IS-WHERE-IS BASIS)**

104	12	14	Kabristan	Kabristan (Pump house in 250 Sq. yards, Path, Boundary wall, Encroachment etc.)
105	5	15	Kabristan	Kabristan (Land along with Kh. No. 534/2 min)
22/5	1	5	Hadwari	Govt. School (Fully occupied)
26/16	3	16	Middle School	Govt. School (Fully occupied)
26/17	4	4	Middle School	Govt. School (Fully occupied)
26/18/1	1	16	Middle School	Govt. School (Fully occupied)
282 min	3	6	Middle School	Govt. School (Fully occupied)
278	1	15	Middle School	Govt. School (Fully occupied)
538	0	5	Bus Stand	Prajapati Dharmshala constructed on 183 Sq.Yards area and remaining area under pathway known as Sewa Dham Road
533	2	2	Dispensary	Encroached Commercial Shop approx. 600 Sq. yards and case is pending in High Court (RSA 265/2016 Gram Sabha Mandoli V/s Samaydin & Others, and 15 other connected matters; No status quo)
532	0	11	Youth Club	Encroached some Chappar, Tin Shed and Wooden Kabad (Approx. 300 Sq. Yrds) and case is pending in High Court (RSA 265/2016 Gram Sabha Mandoli V/s Samaydin & Others, and 15 other connected matters; No status quo)
531	1	0	Panchayat Ghar	Encroached some Chappar, Tin Shed and Wooden Kabad (Approx. 300 Sq.

**HANDING/TAKING OVER OF GRAM SABHA LAND (ORIGINAL) OF VILLAGE MANDOLI AS PER
GAZETTE NOTIFICATION NO. F7(128)/DLB/2019/000580156/14600-15 DATED 20-11-2019 U/S
507 OF DMC ACT AND NOTIFICATION DATED 25.09.2020 U/S 22(I) OF DP ACT 1957
(AS-IS-WHERE-IS BASIS)**

				Yrds) and case is pending in High Court (RSA 258/2016 Gram Sabha Mandoli V/s Samaydin & Others, and 15 other connected matters; No status quo)
554/2	0	16	Panchayat Ghar	Madarsa present at site
620	0	17	Panchayat Ghar	Panchayat Ghar and Bant Ravidas Temple
529	0	10	Bodh Mandir	Bodh Mandir
530	0	0	Gurudwara	Gurudwara
283	0	7	Mandir Valshno Devi	Mandir Valshno Devi (3-Storeyed with Dharmshala)
365 (Old Kh. No. 1729/1205)	0	11	Mata Mandir	Mata Mandir and Barot Ghar (Party Hall Booked by BDO Office)
528	0	2	Tatti Mastral	Alloted to Aam Aadmi Mohalla Clinic (Covered with Boundary Wall and Gate near Gurudwara)
554/1	0	17	Masjid	Masjid / Madarsa
553/2	0	15	Tanki	OJB
809	0	7	Khal	Rasta
86	41	02	Abadi Deh (Lal Dora)	Abadi Deh (Lal Dora)
87	18	13	Rasta	Rasta
88	2	10	Rasta	Rasta
96	8	12	Rasta	Rasta
97	4	10	Rasta	Rasta
98	4	7	Rasta	Rasta
99	4	6	Rasta	Rasta
100	12	14	Rasta	Rasta
101	6	9	Rasta	Rasta
106	1	6	Rasta	Rasta

**HANDING/TAKING OVER OF GRAM SABHA LAND (ORIGINAL) OF VILLAGE MANDOLI AS PER
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507 OF DMC ACT AND NOTIFICATION DATED 25-09-2020 U/S 22(I) OF DD ACT 1957
(AS-IS-WHERE-IS BASIS)**

121	0	8	Rasta	Rasta
285	0	4	Rasta	Rasta
340	3	12	Rasta	Rasta
542	1	13	Rasta	Rasta
547	0	5	Rasta	Rasta
550	0	4	Rasta	Rasta
551	0	5	Rasta	Rasta
558	0	14	Rasta	Rasta
584/1	0	14	Rasta	Rasta
584/2	0	1	Rasta	Rasta
565	0	1	Rasta	Rasta
566	0	3	Rasta	Rasta
567	0	5	Rasta	Rasta
568	0	10	Rasta	Rasta
575	0	1	Rasta	Rasta
576	0	9	Rasta	Rasta
577	0	12	Rasta	Rasta
580/4	0	2	Rasta	Rasta
581	0	3	Rasta	Rasta
585	0	3	Rasta	Rasta
587	2	6	Rasta	Rasta
591	1	12	Rasta	Rasta
594	0	3	Rasta	Rasta
595	0	1	Rasta	Rasta
597/6	0	7	Rasta	Rasta
603	0	12	Rasta	Rasta
605/7	0	11	Rasta	Rasta
607	1	10	Rasta	Rasta

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**HANDING/TAKING OVER OF GRAM SABHA LAND (ORIGINAL) OF VILLAGE MANDOLI AS PER
GAZETTE NOTIFICATION NO. F7(128)/DLB/2019/000580156/14600-15 DATED 20-11-2019 U/S
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(AS-IS-WHERE-IS BASIS)**

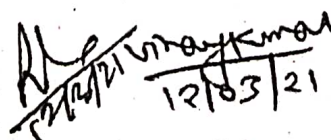
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613	0	1	Rasta	Rasta
616	0	13	Rasta	Rasta
621	0	8	Rasta	Rasta
622/13	0	4	Rasta	Rasta
622/25	0	4	Rasta	Rasta
624	15	19	Rasta	Rasta
625	0	6	Rasta	Rasta
626	2	6	Rasta	Rasta
627	0	16	Rasta	Rasta
628	1	5	Rasta	Rasta
629	1	7	Rasta	Rasta/Encroachment
630	1	5	Rasta	Rasta
631	0	6	Rasta	Rasta
632	1	0	Rasta	Rasta
633	3	6	Rasta	Rasta
634	3	3	Rasta	Rasta
635	2	16	Rasta	Rasta
Total Land		228	19	

Note:-

1. Chaupal SC, Ravidas Mandir (Village Mandoli) is existing on land of Abadi Deh Kh. No. 86 ad-measuring Approx. 33 x 56 SQ. Feet. (Used by Local Resident)
2. This handing/taking over is tentative, based on rough sketch site plan. Dimensions will be as per TSS Plan which will be carried out within a short time. The exact dimensions based on TSS survey will prevail and will be acceptable to all the signing authorities.





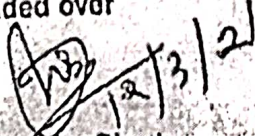

12/03/21

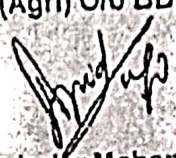

12/3/21


12/3/21

HANDING/TAKING OVER OF GRAM SABHA LAND (ORIGINAL) OF VILLAGE MANDOLI AS PER
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(AS-IS-WHERE-IS BASIS)

Handed over

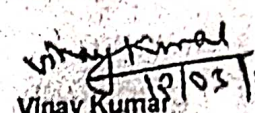

Dilender Singh
EA(Agrl) O/o BDO (Shahdara)


Harinder Mohan
Kanoongo (Tehsil Seemapuri)


Ram Pal Verma
Halka Patwari (Tehsil Seemapuri)

Taken Over


Kumar Sonu
NT(HQ)LM/Shahdara/DDA


Vinay Kumar
Patwari/DDA

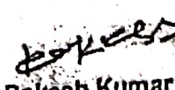
The above-said Gram sabha land area measuring 228 Bigha 19 Biswa has simultaneously been
handed over to Engineering department, DDA on as-is-where-is basis.

Handed Over


Kumar Sonu
NT(HQ)LM/Shahdara

Taken Over


Rajesh Kumar Choudhary
AE/EMD-I, DDA


Rakesh Kumar Pal
(Head Security Guard/DDA)